

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL-APPLICATION-N0.599-OF-1997

DATE-OF-ORDER:-9th-May,-1997

BETWEEN:

M.SIVANANDAIAH

.. APPLICANT

AND

1. the Superintendent of Post Offices,  
Guntakal division, Guntakal-515801,
2. The Superintendent of Post Offices,  
Hindupur Division, Hindupur-515 201,
3. The Post Master General,  
A.P.Southern Region,  
Kurnool-5.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr.KRISHNA DEVAN

COUNSEL FOR THE RESPONDENTS:Mr.V.BHIMANNA, Addl.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.))

Heard Mr.Krishna Devan, learned counsel for the applicant and Mr. N.R.Devaraj for Mr.V.Bhimanna, learned standing counsel for the respondents.

2. The applicant had worked as Short Duty Postal Assistant in the Post Offices at Ryadurg, Kanekal and Guntakal Head Post Office in Guntakal Division from 30.1.84 to 17.6.88. He was absorbed as a regular Postal Assistant from 14.6.88 onwards.

*[Handwritten signature/initials]*

(20)

3. This OA is filed praying for a direction to pay him the productivity linked bonus at the rates applicable to the regular Postal Assistants between the period from 30.1.84 to 7.6.88 as was granted to the applicant in OA 458/94.

4. Both sides agreed that this OA is covered by the judgment in OA 458/94 decided on 28.4.94.

5. In view of the above submission, this OA is allowed at the admission stage itself with a direction to the respondents to grant the applicant the same benefit as was granted by the Ernakulam Bench of this Tribunal in the case referred to in OA 458/94.

6. The respondents shall comply with this order within a period of three months from the date of communication of this order.

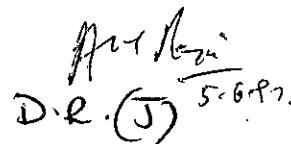
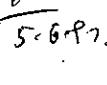
7. No order as to costs.



(R. RANGARAJAN)  
MEMBER (ADMN.)

DATED: - 9th May, - 1997  
Dictated in the open court.

vsn

  
D.R. (J) 

.13.11

Copy to:

1. The Superintendent of Post Offices, Guntakal Division, Guntakal.
2. The Superintendent of Post Offices, Hindupur Division Hindupur.
3. The Post Master General, A.P.Southern Region, Kurnool.
4. One copy to Mr.Krishna Devan,Advocate,CAT,Hyderabad.
5. One copy to Mr.V.Bhimanna, Addl.CGSC,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

10/1/97  
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TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:M  
(J)

DATED: 9/5/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

D.A.NO. 599/97

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLR

II Court.

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
फैसला/DESPATCH

23 JUN 1997

हैदराबाद न्यायालय  
HYDERABAD BENCH